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Title : Need to construct an over bridge at Kootteripattu on National Highway No. 45 in Arani Parliamentary Constituency, Tamil Nadu.

SHRI M. KRISHNASSWAMY (ARANI): I wish to draw the attention of the House to the serious situation prevailing in my constituency Arani in Tamil Nadu following the construction of four-lane Highway on NH-45 between Chennai and Tiruchirappally by the National Highways Authority of India (NHAI). More than 250 people have died due to hit and run by speeding vehicles on the Highways. Most of them have died on the spot .

The problem in this area is that the highly congested road corridor between Mylam & Senjee crosses the highway at Kootteripattu. Moreover, there is a sharp slope at this point on the Highway where average speed of the vehicles is around 100 kms. If this situation is allowed to continue, I apprehend that there will be blockade of this important highway by the bereaved villagers and other public. I have already taken up this issue with NHAI and pleaded that NHAI should immediately construct overbridge to enable safe passage of the pedestrians. This was brought to the notice of Chairman, NHAI and other officials concerned. So far no action has been taken.

I, therefore, demand that an over bridge be constructed forthwith at Kootteripattu on the National Highway No. 45 to prevent further loss of lives. If no step is taken in this regard villagers will be left with no option but to organize road blockade on the highway.